## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:943 ANSWERED ON:15.11.2010 ARTIFICIAL LIMBS/EQUIPMENT SUPPLY SCHEME Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the allocation fixed for Karnataka for Artificial Limbs/Equipment Supply Scheme for the year 2010-11;
- (b) the amount for which proposal have been received from Karnataka against the said allocation; and
- (c) the amount sanctioned to the Non-Governmental Organisations (NGOs) for Karnataka by the Union Government under this scheme and number of NGOs for whom sanctioned?

## **Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) The notional allocation for Karnataka under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP) for the year 2010-11 is Rs.225.00 lakhs.
- (b)& (c) No proposal for the Financial year 2010-11 under ADIP Scheme has been received from the State Government this year.